

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:720  
ANSWERED ON:10.12.2013  
DE ADDICTION CENTRES  
Hussain Shri Syed Shahnawaz

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of de-addiction centres opened in the country during each of the last three years, State/UT-wise;
- (b) whether the Government proposes to open new de-addiction centres in the country including Bihar in the current year;
- (c) if so, the names of the locations identified in this regard, State/UT-wise; and
- (d) the total amount allocated for this purpose during each of the last three years and the current year?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) Ministry of Social Justice & Empowerment provides financial assistance under the `Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse` to Non- Governmental Organisations, Panchayati Raj Institutions, Urban Local Bodies etc. for running and maintenance of Integrated Rehabilitation Centres for Addicts(IRCA's). The State/UT-wise number of new de-addiction centres assisted during the last 3 years and the current year is given in the Annexure-I.

(b) to (d) Financial assistance under the Scheme is provided to the implementing agencies on the basis of recommendation of the State Governments. A Statement indicating State/UT- wise notional allocation of funds, amount released and number of projects assisted under the Scheme during the last three years and the current year is given in the Annexure-II.